

MANIPUR **GAZETTE**

**EXTRAORDINARY
PUBLISHED BY AUTHORITY**

No. 219

Imphal, Tuesday, September 22, 2026

(Bhadra 31, 1948)

**GOVERNMENT OF MANIPUR
DEPARTMENT OF FINANCE
(FINANCE EXPENDITURE)**

NOTIFICATION

Imphal, the 9th September, 2026

No. FX-8/7/2025-e-FD: In continuation of the Notification No. FX-8/13/2022-e-FD-Part (2) dated 29th November, 2024, the Governor of Manipur is pleased to notify that the rates of excise duty on IMFL/BIO (Whiskey, Brandy, Rum, Gin, Vodka, Champagne) having ex-Bond price of Rs.30,000 (Rupees thirty thousand) and above per case of 12 bottles of 750 ml size or equivalent quantity will be **Rs.6000/- (Rupees six thousand)**. Accordingly, Para No.I of Annexure- I of the Notification ibid shall stand modified by inserting the said rate as Sl.No.7 of the table in Para No.1 ibid.

By orders and in the name of the Governor,

K. KENISH SHARMA,
Under Secretary (Finance),
Government of Manipur.